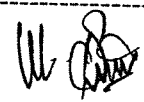
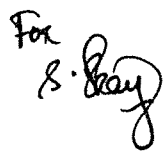


NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 07-09-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/30/2018
NAME OF THE PETITIONER(S) : N. PALANIAPPAN
NAME OF THE RESPONDENT(S) : GOLDEN HILLS ESTATES PVT LTD & 4 ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
	M. Sahul Hameed	Advocate for Petitioner	
	Hema Srinivasan	Advocate for Respondent 1, 2, 4, 5	For 

ORDER

Counsel for petitioner present. Counsel for R1, R2, R4 and R5 are present.
Counsel for respondent prayed time for filing counter. At request, time is
enlarged. Put up on 08.10.2018.

^{-sd-}
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)